NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P(IB) No.446/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st January 2018, 10.30 A.M

Name of the Company Under Section		Shreeshyam Metaliks Pvt.LtdVs-Concast Steel & Power Ltd. 9 IBC		
1.	KANISHK	KHETAN, ASV	PETITIONER	1 Carrishte Klub
		CHI AWCHII ARIA	1219	And
3.	XIPALA	ABY	Horocake	31/1/8
		ted to him in se	In corporate	espa-
4.	ANAMIKA PA	NDEY , ADV		V
	SHREERADHA	GHOSH	Advocate for Operational Creditor (Shreeshyam Meta	B. Work 31.1.18
5	Ankur Sing Riti Basu Rub Kadert	Basak) compo	ate ou nate Debtors from	S.K Sighi &
6.	Debanish (and fictings	of for IDBI B	oonk Utd
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		/	P. T.O.	

ORDER

Ld. Resolution Professional (RP) as well as Ld. Counsel for the operational creditors, the corporate debtor as well as Ld. Counsel for IDBI Ltd. (financial creditor) is present.

Ld. RP has submitted the third progress report dated 29/01/2018 and it is understood that the 2^{nd} meeting of the Committee of Creditors (CoC) will be held on 07/02/2018.

Ld. Counsel appearing on behalf of IDBI Ltd. (financial creditor) submitted that his claim was forwarded to IRP but the same was not entertained by the IRP because of delay in submission as the notice of submissions was received only on 08/12/2017. Financial creditor is directed to give his application to the present RP and RP is directed to consider the application submitted to him in accordance with provisions of Code and Regulations..

List it on 13/03/2018 for filing progress report.

Criscian Metalia

Sd

(Jinan K.R.) Member (J)